

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1870
ANSWERED ON:05.12.2005
HOUSES FOR BEEDI WORKERS
Appadurai Shri M.;Shivanna Shri M

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of houses constructed so far and proposed to be constructed in the country during the coming years for beedi workers, State-wise;
- (b) the number of beedi workers that have been sanctioned housing loan under 'New Housing Building Scheme' in the country particularly in Tamil Nadu, State-wise;
- (c) whether any complaints have been received regarding delay in getting housing loan by Beedi workers;
- (d) if so, the details thereof alongwith the action taken in this regard; and
- (e) the steps being taken to increase the housing loan to poor beedi workers?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a): The State-wise details in respect of the number of houses sanctioned for the Beedi Workers during the last three years are given in Annexure. 11,251 houses in the State of Andhra Pradesh, West Bengal & Madhya Pradesh have already been sanctioned during the current year 2005-06. However, houses are sanctioned to the eligible beedi workers on receipt of proposals from the State Governments, subject to the availability of funds.

(b) to (e): There is no provision of housing loans to the Beedi Workers under the New Revised Integrated Housing Scheme (RIHS) 2005 which has been implemented w.e.f. 25th May, 2005. However, the Government grants a uniform subsidy of Rs. 40,000/- per tenement to a worker who has deposited an amount of Rs.5, 000/- as his contribution with the District Collector or Deputy Commissioner of the concerned district for the construction of house by an individual beedi worker and for Group Housing Colony for the beedi workers.

ANNEXURE

STATEMENT SHOWING STATE-WISE NUMBER OF HOUSES SANCTIONED DURING THE LAST THREE YEARS FOR BEEDI WORKERS

NO. OF HOUSES SANCTIONED DURING

S. NO. NAME OF THE STATE/ DISTRICT 2002-2003 2003-2004 2004-2005

| | | | | |
|-----|---------------------|------|------|------|
| 1. | ANDHRA PRADESH | 315 | 2018 | 6993 |
| 2. | BIHAR | 311 | NIL | NIL |
| 3. | CHHATTISGARH | NIL | 285 | 18 |
| 4. | KARNATAKA | 857 | 1591 | 489 |
| 5. | KERALA | 687 | 584 | 707 |
| 6. | MADHYA PRADESH | NIL | 1023 | 1359 |
| 7. | MAHARASHTRA | NIL | 175 | 867 |
| 8. | ORISSA | 1830 | 242 | 3525 |
| 9. | RAJASTHAN | NIL | 06 | 254 |
| 10. | TAMILNADU | 1638 | NIL | 674 |
| 11. | UTTAR PRADESH | 104 | 481 | NIL |
| 12. | WEST BENGAL & ASSAM | NIL | 538 | 903 |

GRAND TOTAL 5,742 6943 15789

